

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/12/2023
NAME OF THE COMPANY	IVRCL Indore Gujarat Tollyways Limited
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	IVRCL Indore Gujarat Tollyways Limited
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. VVSN Raju along with Ms. Meghana for the
Financial Creditor.

Ld. Proxy Counsel Mr. G. Bhupesh for the Corporate Debtor.

At the request of the Ld. Proxy Counsel for the Corporate Debtor, **matter is
adjourned to 09.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)